

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 1007 of 1997

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. Nityananda Prusty, Judicial Member

Sk. Salimuddin

-VS-

M/o Defence

For the Applicant : None

For the Respondents: Ms. U. Sanyal, Counsel

Date of Order : 10-03-2004

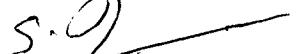
ORDER

MR. NITYANANDA PRUSTY, JM

Nobody appears on behalf of the applicant even on second call. The applicant himself is also not present in Court to-day when the matter was taken up for hearing. Ms. U.Sanyal, Ld. Counsel for the official respondents is present.

2. On verification of record it is found that none appeared on behalf of the applicant on 11-8-2002, 5-2-2003, 2-5-2003, 8-8-03 and also on 2-12-2003. As it appears, the applicant is no more interested to proceed with this case. The O.A. is accordingly dismissed for default. No order as to costs.


Member(J)


Member(A)

DKN